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C.A.No. 3973 OF 2001

ITEM No.3 Court No. 5 SECTION III
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A.No.1 IN Civil Appeal No.3973/2001

M/S. TATA IRON & STEEL CO. LTD. Appellant (s)

VERSUS

COMMNR. OF CENTRAL EXCISE, PATNA Respondent (s)

(For ex-parte stay and Office Report)

Date : 01/10/2001 This Petition was called on for hearing today.

CORAM :
HON'BLE MR. JUSTICE SYED SHAH MOHAMMED QUADRI
HON'BLE MRS. JUSTICE RUMA PAL

For Appellant (s) Mr. Ravinder Narain, Adv.
Ms. Sonu Bhatnagar, Adv. for
M/s J.B. Dadachanji & Co.,Adv.

For Respondent (s) Mr. Soli J. Sorabjee, AG.
Mr. K. Swami, Adv.
Mr. B. Krishna Prasad,Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T....J
.SP2
We are not inclined to stay the order under challenge.
I.A.No.1 is, therefore, dismissed.
We direct that the appeal be listed expeditiously.

.SP1

(S.Thapar) (Kanwal Singh)@@
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